

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 651
ANSWERED ON 28TH NOVEMBER, 2024**

NARMADAPURAM PIPARIYA KARELI STATE HIGHWAY

†651. SHRI DARSHAN SINGH CHOUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Narmadapuram Pipariya Kareli State Highway, which connects two National Highways could be converted into National Highway, if so, the details thereof; and**
- (b) whether it is proposed to convert the said highway into a National Highway, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Government receives proposals from various State Governments / Union Territories (UTs), from time to time including from the State Government of Madhya Pradesh, for declaration / upgradation of State roads, including State Highways (SHs), as National Highways (NHs). Decisions are taken based on the fulfillment of the broad principles for declaration of NHs, requirement of connectivity, inter-se priority and availability of funds. At present declaration of Narmadapuram Pipariya Kareli State Highway as National Highways is not under consideration.

About 3,881 km length of State roads, including SHs, have been notified as NHs in the State of Madhya Pradesh since April, 2014.
